

hour perhaps. There are still four Members who want to speak and then the Minister will replay. so with your permission we can extend the time for an hour.

[Translation]

DR, LAXIMNNARYAN PANDYA (Mandsuar): Madam, I have to none another Bill. I think a lot of time has already been taken on this Bill. I hope there would be sufficient time left, so that I am also to introduce the Bill.

16.38 hrs

[English]

CONSTITUTION (EIGHTIETH AMENDMENT) BILL 1993

Re. Motion referring the Bill to Joint Committee the Minister of Home Affairs

SHRIS.B. CHAVAN: Madam Chairman, I give notice of my intention to move the following motion during the current session of the Lok Sabha;

"That the Bill to consolidate and amend the law relating to the Contitution (Eightieth Amendment) Bill, 1993 be referred to a Joint Committee of the House cosisting of 15 Members, 10 Members from this House and 5 Members from the Rajya Sabha

That in order to constitute a sitting of the joint Committee the quorum shall be one-third of the total number of member of the joint Committee;

That the Committee shall made a report to this House by the 16th august, 1993;

That in other respects, the Rules of Procedure of this House relating to Parliamentary Committeed shall apply with such variations and modifications as the Speaker may make;

and

That this House recommends to Rjaya Sabha that the Rjaya Sabha do join the said Joint Committee and comunicate to this House the names of members to the appointed by the Rajya Sabha the joint Committee.

The list of MPs from Lok Sabha is as follows:

- 1 Shri Pawan Kumar Bansal
2. Shri Nurul Islam
3. Shri Suraj Nhanu Solanki
4. Shri Mutrynjaya Nayak
5. Kumari Vimla Verma
6. Shri K.N. Mathew
7. Shri L.K. Advani
8. Shri Somnath Chatterjee
9. Shri E. Ahmed
10. Shri George Fernades."

AGRICULTUAL WORKERS (MINIMUM WAGES AND WELFARE BILL - CONTD.

16.40 hrs

[Translation]

DR. S.P. YADAV (Sambhal): Mr. Chairman, I would lie to express my views on agricultural Workers (Minimum Wages and welfare) Bill, I 19991 introduced by Shri chandu Bhai Deshmukh. first of all, the Government should give a serious thought to the present situation of agricultural in type country, where 75 per cent of the population is engaged in agriculture After that, the farmers condition should be considered.